

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

CP No.30/Chd/Hry/2018

In the matter of:

KLM Steel Pipes Pvt. Ltd. & Ors.Petitioners.

Versus.

Hissar Pipes Pvt. Ltd. & OrsRespondents.

Present: Mr.Deepankur Sharma, Advocate for Mr.Ashish Singh,
Advocate for petitioners.

The Hon'ble Member (Judicial) is on official tour, hence the
matter is adjourned to 09.03.2018.

Sd/-
Court Officer.

February 20, 2018.
Ashwani